

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ 8459 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
Smti Kanchan Newar
Secretary
Gauhati High Court Legal Services Committee
Guwahati

Sub:- Dated Guwahati, the 23rd September, 2022
Permission to avail LTC.

Ref:- Your letter No. GHCLSC-10/2020/933, dated 19.09.2022

Madam,


With reference to the above, I am directed to inform you that you are allowed to avail LTC for the block period of 2018-2021 (by way of carry forward) to visit Kanyakumari via Chennai along with your husband Shri Pijush Pratim Bairagi, Addl. District & Sessions Judge No.2, Kamrup (M), Guwahati and two minor daughters, during the Puja Holidays, w.e.f. 12.10.2022 to 17.10.2022, by the shortest possible route, as per existing Rules.

Thanking you.

Yours faithfully,


REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/ 8460 - 8462

/A, dated- 23/9/22 

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court


REGISTRAR (VIGILANCE)